

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FORTUNE'S SPARSH HEALTHCARE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Fortune's Sparsh Healthcare Private Limited
2.	Date of incorporation of corporate debtor	20 th March, 2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85100PN2015PTC154429
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No 19 N B Arcade Akurdi Main Road Mh Akurdi, Pune, Maharashtra, India - 411035.
6.	Insolvency commencement date in respect of corporate debtor	29 th January, 2026 (Order copy received on 30th January, 2026)
7.	Estimated date of closure of insolvency resolution process	28 th July, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Birendra Kumar Agrawal IBBI/IPA-001/IP-P00564/2017-18/11040.
9.	Address and e-mail of the interim resolution professional, as registered with the board	402, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. bk@bhamaconsulting.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1606, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. cirp.fortunesparsh@gmail.com / bk@bhamaconsulting.com
11.	Last date for submission of claims	12 th February, 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a] https://ibbi.gov.in/en/home/downloads b] cirp.fortunesparsh@gmail.com c] 1606, Corporate Annexe, Sonawala Road, Near Udyog Bhawan, Goregaon East, Mumbai 400063

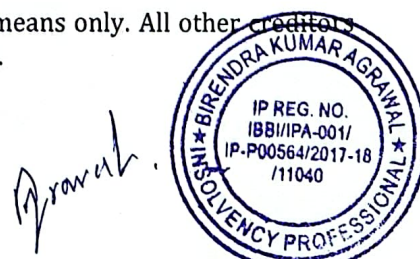
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Fortune's Sparsh Healthcare Private Limited on 29th January, 2026.

The creditors of M/s. Fortune's Sparsh Healthcare Private Limited, are hereby called upon to submit their claims with proof on or before 12th February, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02nd February, 2026
Place: Mumbai



Birendra Kumar Agrawal
IBBI/IPA-001/IP-P00564/2017-18/11040

ADITYA BIRLA CAPITAL LIMITED
 Registered Office: Indian Rayon Compound, Veraval, Gujarat-362266.
 Corporate Office: R-Tech Park, 12th Floor, Nilcon Complex, off Western Expressway, Goregaon East - Mumbai - 400063.

POSSESSION NOTICE [Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002]

On account of the amalgamation between Aditya Birla Finance Ltd. and Aditya Birla Capital Ltd. vide the Scheme of Amalgamation dated 11.03.2024 duly recorded in the Order passed by the National Company Law Tribunal - Ahmedabad on 24.03.2025, all SARFAESI actions initiated by Aditya Birla Finance Ltd. in relation to the mortgaged property mentioned in Schedule A below, stands transferred to Aditya Birla Capital Ltd., the amalgamated company.

Accordingly the undersigned being the Authorized Officer of Aditya Birla Capital Limited (ABCL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice Dated mentioned below under Section 13(2) of the said Act calling upon the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice.

The Borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the Borrowers mentioned herein below and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002. The Borrowers mentioned here in below in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of Aditya Birla Capital Limited (ABCL) for an amount as mentioned herein under and interest thereon. The Borrower's attention is invited to the provisions of sub-section 8 of Section 13 of the act, in respect of time available, to redeem the secured assets.

Sr No	Name of the Borrower(s)	Demand Notice Date & O/s Amt	Description of Immovable Property (Properties Mortgaged)	Possession Date
1	1. M/S. PRATHAMESH PHOTO STUDIO AND VIDEO MIXING. THROUGH ITS PROPRIETORSHIP OF MR. SANDESH RAMCHANDRA KHADAKE 2. MR. SANDESH RAMCHANDRA KHADAKE S/O RAMCHANDRA DYNADDEV KHADAKE 3. MRS. VIJAYA RAMCHANDRA KHADAKE W/O MAHADEV BABAGE BHOSALE 4. MR. AVINASH RAMCHANDRA KHADAKE S/O RAMCHANDRA DHANU KHADAKE 5. MRS. MANASI SANDESH KHADAKE S/O PANDURANG MAHADEV VARUTE LOAN ACCOUNT NO. ABK0HST000000761775	18-NOV-2025 & Rs. 59,96,514/- as on 11-NOV-2025	ALL THAT PIECE AND PARCEL OF RESIDENTIAL BUILDING AT G.M NO. 692, DIST- KOLHAPUR, TAL- PANHALA GIAT- KOLHAPUR 416 205 BOUNDED AS FOLLOW : EAST - MR. HINDURAO CHAUHALE FARM WEST - ROAD, SOUTH - PROPERTY OF MR. AVINASH KHADAKE, NORTH- PROPERTY OF MR. HEMANT PAWAR	29.01.2026 (Symbolic)

Date : 29.01.2026, Place : KOLHAPUR
 Sd/-, Authorised Officer, Aditya Birla Capital Limited

AU SMALL FINANCE BANK LIMITED
 (A Scheduled Commercial Bank)
 (CIN:L36911RJ1996PLC011381)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001

APPENDIX IV [SEE RULE 8(i)] POSSESSION NOTICE (For Immovable Property)

Whereas, the undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Act, 2002 (54 of 2002)) and in exercise of Powers conferred under Section 13 (12) read with [rule 3] of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 15-Oct-25 calling upon the Borrower Balmukund Arun Gavali (Borrower), Arun Shamrao Gavali (Co-Borrower), Smt. Bharati Arun Gavali (Co-Borrower), (Loan Account No. L9001077129197117) to repay the amount mentioned in the notices being Rs. 15,48,376/- (Rs. Fifteen Lakh Forty-Eight Thousand Three Hundred Seventy-Six Only) a within 60 days from the date of receipt of the said notice.

The borrower/co-borrower/mortgagor/guarantor having failed to repay the amount, notice is hereby given to the borrower/mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the 27th day of January of the year 2026. The borrower/co-borrower/mortgagor/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of Rs. 15,48,376/- (Rs. Fifteen Lakh Forty-Eight Thousand Three Hundred Seventy-Six Only) as on 10-Oct-25 and interest and expenses thereon until full payment.

"The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

Description of immovable properties

All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures of Property Situated At- R S No 182 3 A E Ward, Flat No 815 8Th Floor, Ramsina Constructions, Loknagari Near Wiins Hospital, Nagala Park, Ta & Dist- Kolhapur, Maharashtra Admeasuring 491 Sqft Owned by Balmukund Arun Gavali.

Date : 27-Jan-26
 Authorised Officer
 Place : Kolhapur, Maharashtra
 AU Small Finance Bank Limited

AUNDH- Chordia Communications,
 Harshad A Chordia, Shop no 11 Shreeram Tower, Opp Cosmos Bank & City International School , Aundh Gaon Pune - 411007 Tel.: 9960111123.

Shradha Ads,
 Mrs.Ujwala A Kotbagi, E Greenzone Society Opp Mohannagar Nr.Bitwise Tower Baner . Tel. 9371055799.

APPA BALWANT CHOWK - M/s V. V. Medhi,
 153, Budhwar Peth , Nr Pragati Books Centre , Jogheshwari Temple Chowk Above Dtdc Courier. Ph.no. 9028967505 / 9822515928.

BIBVEWADI - Akash Advertising
 C. S. Sawar, Sr no 692/693 Office no 317 3rd Floor Decision Tower , Next to city pride theatre , Pune Satara Road. Ph No - 9850109077 / 9922221261.

GANESH ADVERTISING,
 Mrs Chaya V Shilimkar/Mr Nilesh Shilamkar, S.no. 672/2a /2b, Ganesh Complex, Shop No.3, Bibewadi, Pune-37. Ph.no. 9834563206.

BAJIROA ROAD - Sri Ganesh Advertising,
 R. Nirmala, R. Ravi, 'Remedy', 1929, Bajirao Road, Opp. Telephone Bhavan, Pune-30. Ph. No. 25232762, 9922220985.

CHINCHWAD - Impex Advertising,
 Mr. Ashfaqe A. Shaikh, C-25, Midc Comm. Building No.1, Nr I.b.m.r. College, Chinchwad, Pune-411019. Ph. no. 22792593.

Abhay Advertising
 Latis Bolkawade, Chaphekar Chowk, Chinchwadgaon, Pune.
 Ph.no. 8975002099

CAMP - Ad India,
 Mr Amol Bapat , Unit no 5 , 2nd Floor, Jahangir Villa.3,Shankar Sheth Road, Opp Kanak Veg , Bhawani Peth , Pune Ph no - 7090449966

Hindustan Advertising Agency,
 Mr. Hiroo Surtani, 7, Gitanjali Kunj, Opp. Nehru Memorial Hall, Ambedkar Road, Pune-1. Ph. No.9822192181 / 774032181. Mail id - hindustancamp@gmail.com.

Meenat Advertising,
 Mr Ravindra Saigaonkar, 827/7, Dastur Meher Road, Camp, Pune-1.
 Ph no - 9765155179 / 9529612718.

DECCAN - Prajakt Advertising,
 Jadhav, Greetwel, 1250 Deccan Gymkhana,Goodluck Chowk, Pune 411004.
 Ph no - 9881109488 / 9881243585.

DEHU ROAD - Mundakal Enterprises,
 Mr. MS Raju, 6 Unique Housing Society, Near Telephone Exchange Dehu Road, Pune-1. M. 9422519264.

FC ROAD - Dhandhania Agencies,
 Mr. Ravi Dhandhania, 1st Floor, Srinath Plaza, Dnyaneshwar Paduka Chowk, F. C. Road, Pune-13.
 Ph.No.020-41200132 / 7719805000.

Konark Media Solution Pvt Ltd.,
 Flat No.6, First Floor, Prabha Tara Appt., Behind Hotel Vaishali, F.C. Road, Shivajinagar, Pune-4, Mobile: 9823142410.

GHORPADI - Kanya International,
 A-18 Suchandra Corner, B.T. Kawade Road, Ghorpadi, Pune 411001.
 Ph. 9422086762, 9921177816

GULTEKDI - Xebco Communications Pvt Ltd.,
 Mr Anil Bhat
 20 santosh heights,39/4 J N Marg, Opp Aparsa Theatre , Shankarshet Road , Gultekdi , Pune 411037
 PH NO- 9821065037.

HADAPSAR- Pooja Ads & Enterprises
 Mr Ravi Pote
 RH-02, Ganga Village Society , Handwadi Road , Hadapsar Pune. Ph No - 9011036125

J. M. ROAD - Fair & Fast Advertising,
 Mr Pramod Mahajan , 1170/05, Kartik Chambers, Model High School Corner, Near Bhosale Bhuyari Marg, Pune-411005.
 Ph. No. 8686669977

KARVE RD - Manas Enterprises,
 Shop no 4 Swaroop Chaya Apartment , Happy colony lane 2 , Near Hotel Shabree , Kothrud Pune 411038 , Ph no - 9881122277.

KOTHRUD - Minal Advertising,
 Mr Arun Gund , Sadashiv Peth Kumbhkar Road Pune .
 Ph no - 9960111193 / 9822110193.

Pradnya Communications,
 D N Mohol, Falt no 18 Shri datta heights next to utkarsha school Ambeagaon Bk Pune 411046. Ph No - 9422015746 / 9322885860.

Global Adds & PR Agency ,
 Mr Yogesh Naik , S no 123 A/1 Block no B 33 , Anubhav co.op Hsg Society , MIT Collg Road , Kothrud Pune-38.
 Ph No - 9881609524.

KOREGAON PARK - Painet Publicity,
 Harshil Jain , B/502 Satin Brick Co-operative housing society , near blue berry society , kharadi pune .
 Ph no - 9049997475 / 8149097475.

KHADKI - Yash Publicity,
 Harish B. Sharma, 264/1, Old Khadki Bajar, Shobhargoha Khadki, Pune-3. M. 982220090.

LOKMANYA NAGAR - Akshay Design,
 Mr. Akshay Kulkarni, 28/401, Samarth Hsg. Soc., Lokmanya Nagar, Navi peth, Pune-30. Tel: 9766594567.

MARKET YARD - Purandhar Publicity Pvt Ltd.,
 Raviraj CRU Mall, Unit No. 201, 4th floor, Gangadham- Kondhwa Rd., Pune-37. Tel: 24260980, 24265996.

MUKUNDNAGAR - Naval Publicity,
 Mr Ashish Parekh
 25 Time Square Building , Opp Panchami Hotel , Next to Saibaba Temple Pune Satara Road Pune 37.
 Ph no - 9423566508 / 9422003223.

MUNDHAWA - Sahyadri Ads. & Services,
 Mr Kishor ,Shop No. 03, S.No.32, Kalyani Residency, Sriram Colony, Mudhawa-Manjari Road, Keshav Nagar, Mundhawa, Pune-36. M. 9881210378

NARAYAN PETH - Ozone Advtg,
 Mr Sandeep Kulkarni, 415 Shriphal Prasad Apartment , Behind Phadake Prakashan , Narayanpeth , Pune 411030. Ph No - 9822038850/ 020-24454141.

Navl peth Snehdip Advertising
 Navl peth , Pune . Ph no - 9767358002 / 8055158002.

PAUD ROAD - Bliss Creations,
 Mr Anup Bandisthe , Sanman Society , Shop no 2 Next to Amey Hall , Shivthirt Nagar , Paud road , Pune 411038. Ph no - 9822078731.

Milhr Ads,
 Mr Shubankar Bagde
 Office No.2, Commerce Avenue, Mahaganesh colony, Near P N, Gadgil Showroom, Paud Rd, Kothrud, Pune-38. Ph. 9122408538.

PIMPRI - Aakar Advertising,
 Mr. V. d. Gandhe, Umed Bhavan, Canara Bank Bldg., Pimpri Str Rd, Pune-18. Ph.no. 9923898181

PRABHAT ROAD - Saransh Adds,
 Purushottam Aravind Lele, Chinar Heights Prabhath Road, Lane No 5, Above Shubham Medical, Opp. Lijjat Papad office, Pune-4. Tel: 9881733627.

SADASHIV PETH - Sneh Communications,
 Mr Rajendra Chavan , 765 Sadashiv Peth , D K Chambers 2nd Floor Kumbhkar Road , Near Hotel Sweet Home , Pune- 411030 , Ph No - 9822076161 / 9422031002.

Minal Advertising,
 Mr Arun Gund , Sadashiv Peth Kumbhkar Road Pune .
 Ph no - 9960111193 / 9822110193.

Dolphin Advertising,
 Rahi Chambers, 20, Sadashiv Peth, Pune-411030. Ph. No 24333772 / 9822214872.

Swapnapurti Creation
 Mr Prashant Konde , Sukrut Building , 2nd Floor Opp Bharat Natya Mandir , Sadashivpeth Pune .
 Ph no - 9819435099.

Surekha Advertising Service,
 Sachin S Patil, A J Crystal , Office no 1 & 3 , 2nd Floor , 998 Shukravar Peth Nr Mccia , Tilak Road , Pune - 411002. Ph no - 8390533889 / 8551000119.

Pallavi Ads,
 Sachin Pandurang Raskar, 1437, Nandan Apartments, Nr. Khajina Vihir Chowk, Opp. S. p. College, Sadashiv Peth, Pune. Phone: 9604351010.

Revell Ads,
 Mrs Radhika Bhide
 A-204, Acruti Sankul, 5th floor, Vijaynagar Colony, Tilak Road , behind Sany Showroom, Sadashiv peth, Pune-30. Ph. 932533524

Shri Siddhivinayak Publicity
 Mr Ganesh Shinde , Offc no 7 , Sharda Ganesh Apartment , Navi Peth , Pune. Ph no - 7666067727.

SANGVI - Pratibimb Publicity,
 Vijay Vinayak Gaikwad, 37, Budha Ghosh, Hos. Soc. Old Sangvi, Pune-27
 Tel: 9822343345, 9890787946.

SHANIPAR - Vichit Seva,
 1481, Shukravar Peth, Shanipar, Mandai Rd, Pune-2. Tel - 9422304260.

Bavdhan Progress ads
 Santosh Gund , Sai Villa Society BavdhanPune. Ph no - 9960111193.

Pune District Aroh Communication
 Amol Nalawade,
 Khambawadi , Post :Margasani , Taluka : Velhe , Dist Pune 412231
 Tel : 9021851460 / 9420729914.

Salunke Vihar Road - Mr Jameel Sayyed . Sublime Multimedia Office no 2 Brama Angan Commercial Complex , Salunke Vihar Road Wanowrie Pune 411048. Ph no - 9890023808 , Email - jameelsayyed17@gmail.com.

Viman nagar Green Apple Enterprises
 Office no 06 Royal Tower , Vimannagar 411014. Ph no - 9527129791.

18 Media Advertising
 Mr Bharat Jadhav , Jai ganesh vishva complex , Airport Road , Kasturba B ,Kasturba Housing Society , Vishrntvadi , Pune 411015. Ph no -9854991818.

Parvati - Diamond Advertisers
 Mr Prakash Bhai Shah , 76 Patil Plaza Near Mitamandal Pune 411009 , Ph no - 9822197075 / 020-24468989 ,Mail no - diamondadv@gmail.com .

Camp Creative Services
 Mr Nelson Saldama - 9822447084 , Near Kohinoor Hotel Camp Pune 411001.

Light Bulb Communication
 Mr Ankit , Offic no 8 , Prime Arcade 1154 , Saifee St.Camp Pune 41001 , Ph no - 9021480093.

KPIT Technologies Limited
 CIN: L74999PN2018PLC174192
 Registered & Corporate Office : Plot No. 17, Rajiv Gandhi Infotech Park, MIDC-SEZ, Phase III, Maan, Taluka- Mulshi, Hinjawadi, Pune-411057.
 Tel. No. : +91 20 6770 6000 E-mail: grievances@kpit.com Website : www.kpit.com

Notice of Postal Ballot and E-voting Information

Notice is hereby given that in compliance with Section 110 and 108 of the Companies Act, 2013 and the rules made thereunder, General Circular 09/2023 dated September 25, 2023, General Circular 09/2024 dated September 19, 2024 and 03/2025 dated September 22, 2025 issued by Ministry of Corporate Affairs (MCA) ("the Circulars"), KPIT Technologies Limited ("the Company") is seeking consent of the Members of the Company through Postal Ballot, through remote e-voting facility only.

In compliance with the circulars, the Company has completed the dispatch of the Notice of Postal Ballot comprising of the resolution(s) along with the explanatory statement thereto on Friday, January 30, 2026, only through electronic mode on the registered e-mail addresses of the Members of the Company, as on Friday, January 23, 2026 ("cut-off date").

The said Notice of Postal Ballot is also available on the Company's website at www.kpit.com and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at www.bseindia.com and www.nseindia.com respectively, and on the website of NSDL at www.evoting.nsdl.com.

A person, whose name is recorded in the Register of Members of the Company and / or in the Register of Beneficial Owners maintained by the Depositories as on the cut-off date shall only be entitled to cast their vote through remote e-voting. A person who is not a member as on the cut-off date should treat the Notice for information purpose only.

Please note that, in accordance with the Circulars, printed copy of the Notice of Postal Ballot along with Postal Ballot Form and pre-paid business reply envelopes will not be sent to the Members. Members are required to communicate their assent or dissent only through remote e-voting facility.

Instructions for e-voting :

The remote e-voting facility to enable the members to cast their vote in electronic mode is provided by the Company through National Securities Depository Limited ("NSDL"). Members may cast their votes during the remote e-voting period mentioned herein below :

Electronic voting event number (EVEN) : 138229

Commencement of e-voting : 9:00 a.m. (IST) on Tuesday, February 3, 2026

End of e-voting : 5:00 p.m. (IST) on Wednesday, March 4, 2026

The remote e-voting will not be allowed beyond the aforesaid date and time. The necessary instructions for remote e-voting have been set out in the Notice of Postal Ballot.

Manner of registering e-mail address and other KYC details :

Members whose email addresses and other KYC details are not registered must follow the process mentioned below :

- In case shares are held in physical mode please provide Folio No., Name of shareholder, scanned copy of the share certificate (front and back), PAN (self-attested scanned copy of PAN card), AADHAR (self-attested scanned copy of Aadhar Card) by email to evoting@nsdl.com.
- In case shares are held in demat mode, please provide DPID-CLID (16-digit DPID + CLID or 16-digit beneficiary ID), Name, client master or copy of Consolidated Account statement, PAN (self-attested scanned copy of PAN card), AADHAR (self-attested scanned copy of Aadhar Card) to evoting@nsdl.com. If you are an individual shareholder holding securities in demat mode, you are requested to refer to the login method explained at step 1 (A) i.e. Login method for e-Voting for Individual shareholders holding securities in demat mode.
- Alternatively, shareholder/members may send a request to evoting@nsdl.com for procuring user id and password for e-voting by providing above mentioned documents.

Mr. Jayvant Bhavne, Practicing Company Secretaries (Membership No. FCS 4266 & CP No. 3068), is appointed as the Scrutinizer to conduct the Postal Ballot through remote e-voting process in a fair and transparent manner. Results of the e-voting will be declared by placing the same along with Scrutinizer's report on the Company's website at www.kpit.com and on the website of the stock exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at www.bseindia.com and www.nseindia.com respectively, within two working days from last date of remote e-voting i.e. on or before Friday, March 6, 2025.

In case the Members have any queries or issues regarding the e-voting facility they may refer to the frequently asked questions and e-voting manual available in help section at www.evoting.nsdl.com or can send a request to Mr. Amit Vishal or Ms. Pallavi Mhatre at evoting@nsdl.com or contact on Tel: 022-48867000.

Individual Shareholders holding securities in demat mode, for any technical issues related to login through Depository may contact i) NSDL by sending a request at evoting@nsdl.com or call at toll free No. 022-4886 7000; ii) CDSL by sending a request at helpdesk.evoting@cdslindia.com or contact at 1800-21-09911.

For KPIT Technologies Limited
 Sd/-
 Ashish Malhotra
 General Counsel & Company Secretary

Place : Pune
 Date : February 1, 2026

PUBLIC NOTICE

All the people are hereby informed by this Public Notice that (1) MONIKA AJAY CHORDIA, (2) PRATEEK AJAY CHORDIA, (3) PRIYANKA AJAY CHORDIA, all residing at F-1902, Yoo Pune Apartments, Near Magarpatta City, Near Golds Gym, Hadapsar, Pune-411028, who are the joint owners of the property, which is more particularly described in the "Schedule of the Property" written hereunder, are negotiating to transfer/sell the said property to my client/s, and they have assured my client/s that the said property is free from all encumbrances of whatsoever nature and that they have a clean, clear and marketable title in the said property. If any person has any right, title or interest in the said property by way of Lease, Gift, Charge, Lien, Sale, Exchange, Loan, Mortgage or in any other way, he should inform me within 8 days, in writing from the date of publishing this Public Notice, along with the related original documents, showing his/her right, title or interest in the said property. Otherwise my client/s shall complete the transaction, presuming that the said property is free from all encumbrances and no body has any right, title or interest in the said property and all such prior claims, if any, have been waived by the respective persons, and my client/s shall not be responsible in any way, if any objection is raised afterwards.

SCHEDULE OF THE SAID PROPERTY

All that piece and parcel of Flat No. 102, along with attached Terrace, along with attached Garden, situated on the First Floor, in building known as 'Cygnum' (reflected as Building/Tower No. 'C' as per sanctioned plan and Completion Certificate), along with covered Parking Nos. G-66, G-67, and Parking Nos. G-69, G-70, M-27, M-28, M-29, M-30, in the project known as 'ONE NORTH CONDOMINIUM', situated at Survey Nos. 133 (p), 136(p) and 137 (p), City Survey No. 4944/6, situated at village Hadapsar, Taluka Haveli, District Pune, within the limits of Pune Municipal Corporation, and within the registration limits of Sub-Registrar Taluka Haveli, along with proportionate undivided share in the common areas and facilities therein and appurtenant thereto, and along with all the rights, title and interest appurtenant thereto, and along with the fixtures and fittings therein.
 Pune, Dated : 02.02.2026

H. L. HEMRAJANI (Advocate)
 Office : Kalpataru Plaza, B-212, 2nd Floor, 224, Bhawani Peth, Pune - 411 042. (Ph. No. 26387101)

FORM A - PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF FORTUNE'S SPARSH HEALTHCARE PRIVATE LIMITED

RELEVANT PARTICULARS	
1 Name of Corporate Debtor	M/s Fortune's Sparsh Healthcare Pvt. Ltd.
2 Date of incorporation of corporate debtor	20th March, 2015
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Pune
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85100PN2015PTC154429
5 Address of the registered office and principal office (if any) of the corporate debtor	Office No. 19 B B Arcade Akurdi Main Road Mh Akurdi, Pune, Maharashtra, India - 411035.
6 Insolvency commencement date in respect of corporate debtor	29th January, 2026 (Order copy received on 30th January, 2026)
7 Estimated date of closure of insolvency resolution process	28th July, 2026
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Birendra Kumar Agrawal /BBVI/PA-001/IP-P00564/2017-18/11040.
9 Address and Email to be used for correspondence with the interim resolution professional	402, Corporate Annex, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra, bk@bhamaconsulting.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	1606, Corporate Annex, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra, cnp.fortunesparsh@gmail.com, cnp.fortunesparsh@gmail.com, bk@bhamaconsulting.com
11 Last date for submission of claims	12th February, 2026
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://bbvi.gov.in/en/home/downloads b) cnp.fortunesparsh@gmail.com c) 1606, Corporate Annex, Sonawala Road, Near Udyog Bhawan, Goregaon East, Mumbai 400063

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Fortune's Sparsh Healthcare Private Limited on 29th January, 2026. The creditors of M/s. Fortune's Sparsh Healthcare Private Limited, are hereby called upon to submit their claims with proof on or before 12th February, 2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.
 Date: 02nd February, 2026
 Place: Mumbai
 Birendra Kumar Agrawal
 IBB/PA-001/IP-P00564/2017-18/11040

PNB पंजाब नैशनल बैंक Punjab National Bank
 (One of India's Undertakings)

SALE NOTICE FOR SALE OF SECURED ASSETS UNDER SARFAESI ACT

E-Auction Sale Notice for Sale of Secured Assets under the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

Sr No	Name of the Branch Name of the Account	Description of the Immovable Properties Mortgaged	A) Date of Demand Notice U/S 13(2) Of Sarfeisi Act 2002		Date / Time of E-Auction	Details of the encumbrances known to the secured creditors
			B) Outstanding Amount	C) Possession Date U/S 13(4) Of Sarfeisi Act 2002		
1	Armb, Thane Mr Dinesh Nariandas Kukreja & Ms. Varsha Dinesh Kurkreja Vishal Tower 201 Of Sector, Ulhas Nagar, Mumbai, Maharashtra-421005 Property Id- PUNB54380000324	Residential Flat No 304,3rd Floor,Shri Sai Leela Regency, B Wing, Survey No 282,Hissa No 3/1/2 On Porwal Road, Kutwal Colony,Village- Lajpation, Tal Haveli, Dist-Pune -411032 (Built Up Area: 63.20 Sq Meter)	A) 31.05.2016 B) Rs 1,52,05,820/- (Plus Interest & Charges) C) 24/10/2016 D) Physical	A) Rs 34,36,000/- B) Rs 3,43,600/- (17.02.2026) C) Rs 5,000/-	Date: 18.02.2026 Time: 11.00A.M. To 04.00 P.M	Nil Satyendra Mishra- 9903085950 Amritpal Singh - 8057134735 Abhinav Kumar - 8709549907

TERMS AND CONDITIONS

The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:

- The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS"
- The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation.
- The Sale will be done by the undersigned through e-auction platform provided at the Website https://baanknet.com
- For detailed term and conditions of the sale, please refer Website https://baanknet.com & www.pnbindia.in.

Date : 31.01.2026
 Place : Mumbai

Sd/-
 Authorised Officer, Punjab National Bank

Form No. INC-26

[Pursuant to rule 30 the Companies (Incorporation) Rules, 2014]

Advertisement to be published in the newspaper for change of registered office of the company from one state to another

BEFORE THE CENTRAL GOVERNMENT, (REGIONAL DIRECTOR, WESTERN REGION), MUMBAI

In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014

AND

In the matter of **MANIRATNA STAINLESS PRIVATE LIMITED (CIN: U24106MH2011PTC21077)** having its Registered Office at Room No. 3, 3rd Floor, Shree Shama Bhuvan, 141, Nanubhai Desai Road,

